

**HIGH COURT OF TRIPURA**  
**AGARTALA**

**No.F.44(1)(c)-HC/2020/ 16942**

**20<sup>th</sup> November, 2020**

**C I R C U L A R**

It is notified for information of all concerned that after taking into consideration of all the prevalent factors and with a view to taking up the precautionary measures to contain spread of Corona Virus (COVID-19) pandemic, the Hon'ble High Court is pleased to direct that Advocates, during hearing of cases before the High Court of Tripura through video conferencing system, may wear 'plain white-shirt/white-salwar-kameez/ white saree, with a plain white neck band" until further orders.

For physical appearance before the High Court, wearing of the gown is dispensed with for the present. Rest of the present dress code will apply.

This will come into force with immediate effect.

**This is issued in cancellation of earlier Circular No.F.44(1)(c)-HC/2020/7745, dated 14.05.2020.**

By order,

Sd/-

**(D. M. Jamatia)**  
**Registrar General**

**No.F.44(1)(c)-HC/2020/ 16943 - 65**

**20<sup>th</sup> November, 2020**

**Copy to:**

01. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
02. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;

03. The Secretary to Hon'ble Mr. Justice Arindam Lodh, Judge, High Court of Tripura, Agartala;
04. The Secretary to Hon'ble Mr. Justice S. G. Chattopadhyay, Judge, High Court of Tripura, Agartala;
05. The Advocate General, Tripura, Agartala;
06. The President, High Court Bar Association, Agartala;
07. The Secretary, High Court Bar Association, Agartala;
08. The Secretary, Tripura Bar Association, Agartala;
09. The Chairman, Bar Council of Tripura, Agartala;
10. The Assistant Solicitor General of India, Govt. of India, Agartala;
11. The Public Prosecutor, High Court of Tripura, Agartala;
12. The Govt. Advocate, High Court of Tripura, Agartala;
13. The Registrar (Vigilance), High Court of Tripura, Agartala;
14. The Registrar (Judicial), High Court of Tripura, Agartala;
15. The Registrar (Admn., P & M), High Court of Tripura, Agartala;
16. The Joint Registrar, High Court of Tripura, Agartala;
17. The Deputy Registrar(s), High Court of Tripura, Agartala;
18. The Chief Librarian, High Court of Tripura, Agartala;
19. The System Analyst, Computer Section, High Court of Tripura, Agartala for uploading of the same in the official website of the High Court;
20. The Superintendent, Establishment Section, High Court of Tripura, Agartala;
21. All the Court Masters, High Court of Tripura, Agartala;
22. All the Bench Clerks, High Court of Tripura, Agartala; and
23. Order File.

  
**Registrar General**